

में जानना चाहता हूँ कि क्या कुछ भाग ऐसे भी हैं जिन का मैनूफैक्चर यहाँ किया जायेगा ? यदि हाँ, तो कितने प्रतिशत ?

श्री मनुभाई शाह : यह जो तीन कारखाने हैं उन में १०० प्रतिशत किया जायेगा । जो सवाल है वह बहुत ज्यादा वाइड है । प्रायःकल जो पुराने जमाने के बिजली के कारखाने चलते हैं, और जो हजारों मैनूफैक्चर्स के हैं, उन में सत्र स्पेयर पार्ट्स बनाना शक्य नहीं है । उन में थोड़े बहुत पार्ट्स बनाये जायेंगे ।

U.N. Peace Fund

*999. **Sardar Iqbal Singh:** Will the Prime Minister be pleased to state:

(a) whether Government of India have suggested to the U.N.O. to maintain Peace Fund to finance special Missions to be set up due to emergencies and crises in different parts of the World;

(b) if so, the main features of this proposal; and

(c) the reactions of other U.N. members?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):
(a) No, Sir.

(b) and (c). In view of the controversy over the financing of peace-keeping operations already undertaken by the United Nations, the general question of what methods are appropriate has been referred to a Working Group of 15 U.N. Members, which is still studying the matter. Its report will be debated at the forthcoming General Assembly Session. The general positions of different Members vary between the stand that such expenses are a Charter obligation of all Member States and the stand that separate and special arrangements are necessary in each case, but what concrete proposals the Working Group or its different Members may make can be fully considered only when its report is available.

Sardar Iqbal Singh: May I know whether Government still wants to pursue this matter in the U.N. General Assembly?

Shrimati Lakshmi Menon: Certainly, it will be discussed and pursued by all the Governments.

Appellate Courts for Former French Possessions in India

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*1004. { **Shri Ram Krishan Gupta:**
Shri Chuni Lal:
Shri T. B. Vittal Rao:
Shri Tangamani:
Shri Kunhan:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 1926 on the 5th May, 1961 and state:

(a) whether Government have finalised administrative details for implementation of the decision regarding the substitution of the appellate Courts in Paris by alternative Indian bodies in former French Possessions in India; and

(b) if so, with what results?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b). Government are still examining certain administrative details and expect to finalise the arrangements for setting up of the appellate Indian bodies in the near future.

Shri Ram Krishan Gupta: What is the legal position at present of the final appellate authority at Paris?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): In Paris? Does the hon. Member want me to tell him about the French laws on the subject? I am not competent to do so, except to say that they have to go to some appellate authority in Paris. That is all I can say. Now we are trying to divert that to Indian appellate courts.

Shri Tyagi: At what stage is the question of the *de jure* transfer of